

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 220 of 2011
in Appeal No. 52 of 2008**

Dated :30th September, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

North Delhi Power Limited

... Appellant(s)

Versus

D.E.R.C. & Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur, Ms. Poonam Verma, Mr. Anurag Bansel, Mr. Ajay Kapoor and Mr. Hemant Goyal

Counsel for Respondent (s):

**ORDER
IA No. 220 of 2011**

Issue notice to all the Respondents. Dasti service is permitted. The appellant is directed to issue public notice also. Post the matter on **18th October, 2011 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. KarpagaVinayagam)
Chairperson**

ks/ak